



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.10.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 24.10.2024 will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 (With Defects) (PH)	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Natasha D. Shah
2.	Contempt Case (AT) No. 17 of 2022 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary With	Samir Mail	Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3
3.	Contempt Case (AT) No. 21 of 2022 in Comp. App. (AT) (Ins) No. 1061 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. SRI Gopal Choudhary	Samir Mail	Ashish Choudhary Aakash Tandon-R1 Apoorva Kaushik Rahul Kumar-R3
4.	Contempt Case (AT) No. 15 of 2023 in Comp. App. (AT) (Ins) No. 1063 of 2021	IIRF India Realty XII Ltd. & Anr. Vs. Indiabulls Housing Finance Ltd. & Anr.	Samir Malik	Nikhil Apte Parthasarathy BoseR1 Rubin.V Saloni Rahul Saxena-R2
5.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata With	Shreyash U. Lalit	Siddhant Jaiswal

6.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata With	Shreyash U. Lalit	Siddhant Jaiswal
7.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	Shreyash U. Lalit	Siddhant Jaiswal
8.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
9.	Comp. App. (AT) (Ins) No. 983 of 2021 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2
10.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725, 2631, 2636 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1
11.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	Samir Malik	Ashish Choudhury Akash Tandon-R1 Aman Gandhi Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29

<p>12.</p>	<p>Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022</p> <p>(PH)</p>	<p>IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors.</p> <p>With</p>	<p>Samir Malik</p>	<p>Ashish Choudhury Akash Tandon-R1 Nikhil Apte Ridhima Sharma-R4 Ravi P. Ganti- R12,13, 25 & 29</p>
<p>13.</p>	<p>Comp. App. (AT) (Ins) No. 66 of 2022</p> <p>(PH)</p>	<p>Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.</p>	<p>Roohe Hina Dua</p>	<p>Vikram Nankani Aman Gandhi Nikhil Apte-R1</p>
<p>14.</p>	<p>Competition App. (AT) No. 05 of 2021 & I.A. No. 1397, 1398, 2468 of 2021</p> <p>(PH)</p>	<p>Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.</p>	<p>Subodh Prasad</p>	<p>Udayan Jain Kajal Sharma-R2 V.M. Kannan Sanjay Kapur-R3</p>

By order of Hon'ble Chairperson
-Sd/
Registrar